

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

(41)


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) Ors
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Harish Kumar (Represented by K. Jhansikarni)	PCS	9848710570	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for R1-3	Advocate	Vbraju1@gmail.com 9849120947	

Heard Shri. Harish Kumar learned PCS for the petitioner and Shri. V.B. Raju learned counsel for the Respondent No. 1 to 3.

CP is posted for final hearing. Post the case on 03.11.2017



Member (Technical)



Member (Judicial)